PROCEEDINGS OF THE LABOUR COMMISSIONER, KERALA. Present: Pranabjyoti Nath. IAS

Sub:- Labour Commissionerate – Establishment –Preventing COVID-19 epidemic in the State- Containment activities – Opening 24 hours Call Centre - Orders issued

ORDER No. E(4) - 4043/2020 (3)

DATED: 30.03.2020

Read: 1. GO (Rt) No. 1282/2020/GAD dated. 27/03/2020 2. GO (Rt) No. 1288/2020/GAD dated. 29/03/2020.

ORDER

As per the Order read as 1st paper above, the Government of Kerala have declared the duty of officers of Labour Department who are involved in the welfare matters of migrant labourers, as essential service. In the circumstances, it is decided to establish a "Call Centre" 24 x7 basis at Labour Commissionerate for addressing the requests/ complaints related to migrant Labourers. The Call Centre No is 155214(BSNL) and toll free No. 180042555214 (Common No.). The Call Centre Agents will assistant and give necessary information to the callers on the authorities to be approached.

Pranabjyoti Nath IAS

Copy To:

- 1) All Additional Labour Commissioners/ Regional Joint Labour Commissioners/ Joint Labour Commissioners/ Chief Inspector of Plantations/Deputy Labour Commissioners/ District Labour Officers (Through web-site)
- 2) Additional Chief Secretary, Labour & Skills Department (With Covering Letter)
- 3) Labour Commissioner.
- 4) Director of General Education
- 5) The Additional Labour Commissioner (Enf), Thiruvananthapuram.
- 6) Publicity Officer, Labour Commissionerate
- 7) IT Cell, Labour Commissionerate.